

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Jud/Roster/2018/ 7854

4th September, 2018

N O T I F I C A T I O N

It is hereby notified that the Division Bench of Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Lodh will rise **at 03.15 PM on 05.09.2018 (Wednesday)** as a Full Court Obituary Reference will be held on 05.09.2018 at 3.30 PM in the Court No.1 due to the sad demise of Radha Binod Singha, Learned Advocate and Sajal Kanti Laskar, Learned Advocate. The Single Bench of Hon'ble Mr. Justice S. Talapatra will also rise **at 03.15 PM on 05.09.2018.**

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Jud/Roster/2018/ 7855-79

4th September, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrars, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala,
24. Notice Board of the Court-house; and
25. Order File.


REGISTRAR (JUDICIAL)